

environment. The location of each industrial unit shall be on individual merits as a part of the redevelopment scheme. The land tenure will be decided while taking up the units for regularisation.

(b) No, Sir. The Office of Commissioner of Police, Delhi has informed that there is no land grabbing in connivance with local police in Khasra No. 606/364 situated in the area of Police Station of Anand Parbat.

(c) and (d). Yes, Sir. It has been reported that a complaint from Shri Karia Munda, Member of Parliament (Lok Sabha) was received. A Vigilance enquiry was conducted by the Police authorities on the allegations; but, these allegations were not substantiated.

[Translation]

#### Habibganj Railway Station

166. SHRI SUSHIL CHANDRA VERMA : Will the PRIME MINISTER be pleased to state :

(a) the provision made for the development of the Habibganj railway station situated in Bhopal, Madhya Pradesh during the financial year 1995-96;

(b) the items of work for which the said amount was to be utilized;

(c) the extent to which it has been achieved in the financial and physical terms;

(d) the amount spent so far out of the allocated amount for the year 1995-96;

(e) the layout for the development of the Habibganj railway station in future; and

(f) the amount to be spent for the development of the said railway station in the next year and the items of the development work likely to be undertaken ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). An outlay of Rs. 15 lakhs has been provided in the Budget for 1995-96 for development of coaching terminal facilities at Habibganj Railway Station.

(c) to (f). Information is being collected and will be laid on the Table of the Sabha.

[English]

#### Disbursement of Pension

167. SHRI JEEWAN SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal for disbursement of army personnel pension through rural banks; and

(b) if so, the steps taken/proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE

MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). The proposal for the disbursement of pensions of the army personnel through rural banks was considered by the Ministry of Finance in consultation with the Reserve Bank of India but was not found to be feasible.

#### Car Shed

168. SHRI SATYAGOPAL MISRA : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to construct railway car shed at Panskura Railway Station in the Howrah-Kharagpur section of the South Eastern Railway; and

(b) if so, the time by which it is likely to be constructed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). Yes, Sir. The construction of EMU Car Shed at Panskura is in progress and is expected to be completed during 1996-97.

#### Out of Turn Allotment

169. SHRI DILEEP SINGH BHURIA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether out of turn allotments have been made in relaxation of rules during the last three years;

(b) if so, the details thereof and the reasons therefor;

(c) whether a large number of officers/staff have been working in the Directorate of Estates for 10 years or more;

(d) if so, the details thereof; and

(e) whether the Government propose to transfer such officers/staff in the near future to clean the image of the department ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) Yes, Sir.

(b) 1993	2057
1994	2811
1995	908

Out-of-turn allotments have been sanctioned by the competent authority on the basis of reasons advanced by the applicants in their applications. The main reasons cited are :

(i) Illness of the family,

(ii) Exigencies of work,

(iii) Exorbitant rent, etc.;

(c) to (e). The officers/staff working in the Directorate of Estates fall into two categories;

- (i) Directorate of Estates cadre.
- (ii) Officers/staff belonging to Ministry of Urban Affairs & Employment cadre.

In the case of category (i) the individuals cannot be transferred elsewhere as they belong to the Directorate of Estates Cadre. The posting/transfer of category (ii) is done by the cadre Controlling Authority, i.e. the Ministry of Urban Affairs & Employment, periodically keeping in view the exigencies of service in the various Cadre Units.

Out of a staff of 430, belonging the category (ii), 205 as per details given below have put in more than 10 years of service :

Group 'B' Gazetted	4
Group 'B' Non-Gazetted	34
Group 'C' Non-Gazetted	167

#### Solar Energy

170. SHRI BALRAJ PASSI : Will the PRIME MINISTER be pleased to refer to reply given to Unstarred Question No. 563 dated November 29, 1995 and state :

(a) whether NEDA had followed relevant rules and procedure while awarding the order to M/s Raghav Trading Company, New Delhi;

(b) the present status of legal proceedings initiated against the firm;

(c) whether any amount was charged from the residents of the said village Bayela Malla while providing the said photovoltaic power system; and

(d) the arrangements made to maintain the said solar photovoltaic power system in the said village ?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN) : (a) According to the Non-Conventional Energy Development Agency (NEDA) of Uttar Pradesh, an order was awarded to M/s Raghav Trading Company, New Delhi, through a tendering process.

(b) A legal notice was served to the firm. The firm has not replied to the notice. Further legal proceedings are under way.

(c) An amount of Rs. 500 per beneficiary was collected as initial security deposit. An amount of Rs. 15 was also charged by the village samiti towards membership.

(d) NEDA has evolved arrangements for operation and maintenance of the photovoltaic systems through a village samiti constituted for this purpose. This includes training of villagers, replacement of battery when required, inspection by NEDA officials, etc. The Samiti collects a monthly contribution from the beneficiaries to meet the maintenance costs.

[Translation]

#### Renaming of Railway Station

171. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any representation for renaming Madhepura Railway Station in Samastipur Railway Division as V.P. Mandal Railway Station;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). There is a demand for renaming of Madhepura Railway Station in Samastipur Division as V.P. Mandal Railway Station. As per policy, any change in the name of an existing Railway Station can be made only on the recommendation of the State Government concerned and with the approval of the Ministry of Home Affairs, Government of India. No proposal has been received in the Ministry of Railways duly concurred by Ministry of Home Affairs, Government of India in this regard.

[English]

#### Industrial Licencing System

172. SHRI UTTAMRAO DEORAO PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the system to issue letter of intent, extension, its conversion into industrial licence and completion report is time consuming and rigid; and

(b) if so, whether the Government propose to review the system to make it simple and automatic in the light of Government's policy of one window facility and liberalisation ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) and (b). Secretariat of Industrial Approval (SIA) is already functioning as a centralised agency in the Department of Industrial Policy and Promotion, Ministry of Industry and provides a single window for all approvals relating to industrial licences, foreign direct investment, foreign technology agreements, 100% export oriented units and filing of Industrial Entrepreneurs Memoranda (IEMs).

#### Creation of New Zones/Divisions

173. SHRI DILEEPBHAI SANGHANI :

SHRI BRAHMANAND MANDAL :

SHRI HARIN PATHAK :

Will the PRIME MINISTER be pleased to state :

(a) whether the Ministry of Railways propose to create four additional Zones at Allahabad, Bangalore, Jabalpur and Jaipur.